

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[1] In Re : Issue of Appointment of a National Regulator in terms of Judgment of this Court in Lafarge Umiam Mining Pvt. Ltd. Vs. UOI and Ors. passed in Interlocutory Application Nos. 1868, 2091, 2225-2227, 2380, 2568 and 2937

[FOR DIRECTIONS]

Date : 30-11-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Harish N. Salve, Sr. Adv. [A.C.][NP]

Mr. A.D.N. Rao, Advocate [A.C.]

Mr. Siddhartha Chowdhury, Advocate [A.C.]

Ms. Aparajita Singh, Advocate [A.C.]

For Respondent(s) Mr. A.N.S. Nadkarni, ASG
Mr. S. Wasim A. Qadri, Adv.
Mr. D.L. Chidanand, Adv.
Mr. Ritesh Kumar, Adv.
Ms. Suhasini Sen, Adv.
Mr. G.S. Makker, Adv.
Ms. Rachna Gupta, Adv.
Mr. Vikas Chaudhary, Adv.Mr. R. Bala, Adv.
Mr. Sachin Sharma, Adv.
Mr. S. Wasim A. Qadri, Adv.
Mr. A.K. Sharma, Adv.
Mr. B.K. Prasad, Adv.UPON hearing the counsel the Court made the following
O R D E R

List the matter in February, 2019.

(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
ASSISTANT REGISTRAR

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.2915-17 in Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(Applications by Yuva Tarang)

Date : 30-11-2018 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

For Respondent(s)

Applicant

Ms. Lalitha Kaushik, Adv.

Mr. Sanjay Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned, taken on board.

List the applications in the month of February, 2019.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR